Affidavit to be furnished by the candidate along with Nomination paper before the Returning Officer

For election to Bihar legis (dive Assembly (Name of the House)

From 95- Kanti Constituency (Name of the constituency)

son/daughter/wife of Late Gaya Chaudhry
of Sol aged 50 yours, resident 12:11-MadhuxamPakalwani Kanti Muzaffarpar

(mention full postal address), a candidate at the above Election, do hereby solemnly and state on oath as

Strike out whichever is not applicable)

- I am a candidate set up by Janta Dal Un2 ted (name of the political party/am contesting as an independent candidate.
- 2. Details of PAN and status of filling of income tax return:

SI. No.	Names	Permanent Account number (PAN)	The financial year of which the last income- tax return has been filed	Total income shown in income tax return (in rupees)
1.	Self Ajit Kumar	ATVPK 4784D	2011-19	3,98,568=00
2.	Spouse Ragini Kuma	ATVPK 5096J	2012-12	2,16,510 200
3.	Dependent 1 Pratyush Dependent 2 Pranjally	X	X	×
4.	Dependent 2 Pranjal/4	n) ×	X	X
5.	Dependent 3	×	×	*

3. The following case (s) is/are pending against me in which cognizance has been taken by the court:

SI.	Offence	Description
No.		
(a)	The details of cases where the court taken cognizance, sections of the act and description of the offence for which cognizance taken.	Town P.S. Case no. 120/09d£17.3.09 U.S. 171 FIPE and 3 PPRP ACT Kanti P.S. 68/09d£,14.4.09 U.S. 504/34 IPC
(b)	Name of the court, case no, and Date of order taking cognizance:	1. CJM Muzaffarpurdt. 1.10.11 2. SDJM Wost Muzaffarpur 6.10,10
(c)	Details of Appeal (s)/Application (s) for revision (if any) filed against the above order (s).	×

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4. Cases in which I have been convicted by a court of law (other those referred to in Form 26);

(a)	The details of cases, sections of the act and description of the offence for which convicted	×
(b)	Name of the court (s) Case no. and date (s) of order (s)	X
(c)	Punishment imposes	×

5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:

A Details of movable assets:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial number, Amount, Date Deposit, the Scheme, Name of Bank/Institution and Branch are to be given.
- Value of Bonds/Share Debentures as per the current market value in stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

SI. No.	Description	Self	Spouse	Dependent-	Dependent- 2	Dependent-
(i)	Cash in hand	52,600:00	1,30,490=00	25,280=00		
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	10,22,007>0	3,47,582:00	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/Shares and units in companies/Mutual funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS,		-			

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	Postal Savings, Insurance policies and investment in any Financial instrument in post office or Insurance Company and the amount.		LIC- 47988:06	•		
(v)	Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircracts/ Yachits/ Ships (details of Make, Registration No. etc., Year of Purchase and amount)	Enderour Cormarkson R.N. BROIBH Molorcyle	6800 Year 2	OII Amount	-18,20,75/2 No. BROGA 2	640-1994,15
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	20gms 60 000	4	809ms gold 240,000200	NIL	MIL
(viii)	Any other assets such value of claims/interest.	Ritle-60000	- DAE Revolu	v 2 Mobiles - 20,000f		
(ix)	Gross Total Value	329417400	1203060200	28528000	NIL	NIL

(3) Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format.)

SI.	Description	Self	Spouse	Dependent-	Dependent-	Dependent-
No.				1	2	3
(i)	Agricultural Land Location (s) Survey number (s)	Details of land attache of vill. Metho	Madhuvan Nassande Kantian Van Muzelpos Towndolnile	<u>,</u> ×	x	×
	Area (total measurement in acres)	3.62 Acres	0.54 Acres			
	Whether inherited property (yes or No.)	Yes.	Y25.	X	*	*
	Date of purchase in case of self acquired property	No	No	No	No	~6
	Cost of land (in case of purchase) at the time of purchase	No	No	No	No	No

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	Any investment on the land by way of development, construction etc.	A/h	MP	MÞ	No	No
	Approximate current market value	20,50,000f	5,50,000/	No	Mo	No
(iii)	Non-Agricultural Land Loation (s) Survey numbers(s)	Majhaulis Roaddetail enclosed	Bibiganj k Kanti, Eng Dolai 18 endosed	ines Encleva	Bibisay	
	Area (total measurement in sq. ft.)	1144 sft.	4400 Stt 1760 Stt 1320 Stt.			
	Whether inherited property (Yes or No.)	Yes.	Yes			
	Date of purchase in case of self acquired property	×	April 2011 April 2011 April 2011	×	X	×
	Cost of land (in case of purchase) at the time of purchase		5,40,000 / 5,40,000 / 42,018 400/ 6 /400/ 500	- जन्मीन समरीहर्न :	र्व काल उन	विक्रेंग को रिप
	Any Investment on the land by way of development , construction etc.	No	Yes.	No	No	NO
	Approximate current market value.	8,40,000/	20,00,0001			
iii)	Commercial Buildings (including apartments) Locations (s) Survey Numbers (s)	No	No	No	No	No
	Build up area (Total measurement in sq. ft.)	×	×	×	×	×
	Whether inherited property (Yes or No)	×	x	×	×	×
	Date of purchase in case of self acquired property	*	*	×	×	×
	Cost of property) in case of purchase at the time of purchase		X		×	×
	Any investment on the property, by way of development, construction etc.	*	×	×	×	×
	Approximate current market value	×	x	×	×	*

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(iv)	Residential Building (Including apartments) Location (s) Survey number (s)	Flat NO A-101 Basedowlihi Nageshvav Colony, Patra	Bibiganj and Engineen Debestre Bibiganj Ol	,		
	Area (Total measurement in sq.ft)	1760 Sft	880 SHE 1000 SHE			
	Built up Area (Total measurement in sq. ft.)	1760 Sft	880 Stc- 1000 Stc			
	Whether inherited property (Yes or No)	No	No			
	Date of purchase in case of self acquired property	24.01.2008	31.3.1988 April 2011		.*	
	Cost of property (in case of purchase) at the time of purchase.	1201/5/20	5,00,000/- 6,00,000/- (approx)			
	An Investment on the land by way of development, construction etc.	No	No	No	No	No
	Approximate current market value	30,00,000	29,000,00/-	a Fisher		
(v)	Other (Such as interest in property)	Λίο	ND	No	No	No
(vi)	Total or Current Market Value of (i) to (v) above	5890000	5450,000/-	×	×	×

6. I give herein below the details of liabilities/dues to public financial institutions and government : (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

SI. No.	Description	Self	Spouse	Dependent- 1	Dependent- 2	Dependent-
(i)	Loans or dues to Bank/ Financial Instutions (s) Name of Bank of FI Amount Outstanding Nature of Loan	SBS Bidhas Sabha Patha 650000f Cav'Loan				
	Loans or dues to any individuals/Entirey other than Intentioned in (i) above.	Rajesh Kun Slo Baban Sudhansh	wer Singh, Seons we Kuman	, Saraiya 1. 510 Ram ch	50,000 200 (andra Rai	er Loan Kanja ,15000

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	100		_		175	
	Names (s) Amount outstanding Nature of loan	×	×	×	x	×
	Any other liability	×	×	*	X	*
	Grand total of Liabilities	*	×	×	×	×
(ii)	Government Dues : Dues to department dealing with government accommodation	×	×	×	x	×
	Dues to departments dealing with supply of water	*	×	×	×	×
	Dues to departments dealing with supply of electricity	x	×	×	×	X
	Dues to departments dealing with supply of telephones/mobiles	×	×	×	×	×
	Dues to departments dealing		1000			
	with government transport (including aircrafts and helicopters)	×	x	×	*	×
	Income Tax Dues	X	*	X	×	X
	Wealth Tax Dues	×	×	×	X	X
	Service Tax Dues	x	*	X	×	×
	Municipal/Property tax Dues	×	×	×	*	×
	Sales Tax Dues	х	×	×	×	×
	Any other Dues	X	X	×	X	×
	Grand Total of all. Govt. dues	*	x	*	×	×

Details of profession or occupation:

(a) Self Social Service

(b) Spouse House wife and Farming

My educational qualifications is as under :

(Give details of highest School/University education with full form of the certificate/diploma/degree course) B Se Engineering, Bi has University (Name of the School/College/University and the year in which the course was completed)

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9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

1.	Name of the candidate	Sr./Spat./Kum. Ajit Kumar		
2.	Full Postal address	Madhuvan, Kalweri, Kant Muzofferpur		
3.	Number and Name of the Constituency and State	95, Kanti,	Gihar	
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Jan to Dal U	nited	
5.	PAN of	Year for which last Income Tax Return filed	Total Income Tax	
	(a) Candidate ATVPK 4784 D	2011-12	NIL	
	(b) Spouse: ATVPK 5096T	2011-12	14988200	
	(c) Dependents			
6.	Details of Assets and Liab	pilities in rupees	Line is a	

		Description	Self	Spouse	Dependent- 1	Dependent- 2	Dependent- 3
Α		Moveable	32,94,174200	1203060200	2,852.80=0		
		Asset (Total value)	×	×	*	×	х
		Immovable Asset					
	(i)	Purchase Price and Development Cost of Immovable Property (Total value)	12.0/15/201	264/000200	×	×	*
	(ii)	Approximate Current Market price of Asset (Total Value)	\$830,000 200	5450000200			
		Liabilities					
		(i) Government dues (total)	×	×	*	×	×
		(ii) Loans from					

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	Banks, Financial Institutions and Others (Total)	950,000,200				
8.	Highest educational Qua	lifications: BS	: Enginee	ring Bih	ar Oniversil	у Мизанапри
	(Give details of School/University education with full form of the certificate/diploma/degree course) (Name of the School/College/University and the year in which the course was completed)					

VERIFICATIONS

I, the deponent named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from, I further declare:

- (a) there is no case of conviction or pending case against me other those mentioned in items 3 and 4 above;
- (b) I my spouse, or my dependents do not have any assets or liability, other than those mentioned in items 5 and 6 above.

Verified at Mazaffarour	this the 28 th da	ay of December 2012
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Note:

- 1. Affidavit should be filed latest by 3.00 PM n the last date of filling nominations.
- Affidavit should be shorn before an Utah Commissioner or Magistrate of the first Class of before a Notary public.
- All columns should be filled up and no column to be left blank, if there is no information to furnish
 in respect of any item, either "Nil" or 'Not applicable:, as the case may be, should be mentioned.
- 4. The affidavit should be either typed or written legibly and nearly.

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3. Details of Immovable assets (Land) - Spouse

Land Statement of Smt. Ragini Kumari Wife of Sri Ajit Kumar

Agriculture Land:

(ii)

SI. No.

Residential Land:

Khata No.

SI. No.	Khata No.	Khesara No.	Area	Value
01	595	3987	30 Dismal	1,50,000/-
02	718	4160	11.5 Dec	55,000/
03	117	1421	12 3 Dec	2,25,000 f
			54.25 Dec.	430000/

Total area of agricultural land = 0,54 Acre

Khesara No. Value 5 pec } 10,1000=10 01 118 02 118 03 2 Dec 2,50,000200

Total area of residential land = 14 Dec.

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3. Details of Emovable assets (Land)

Land Statement of Sri Ajitt Kumar M.L.A. 95 Kanti, segment

(i)	Agriculture La	nd:		
SI. No.	Khata No.	Khesara No.	Area	Value
01.	1978	1850	6.5 Dec .	30,000=00
02.	298 380	2354	19 Dec .	80,000,200
63.	42	2353	11.5 Dec.	50,000200
04.	572	1050	8.5 Dec.	42,000=00
05.	572	1156	21 Dec	85000=00
06.	726	1057	14 Dec.	63,000=00
07.	1091	2328	6.5 Dec.	30,000=0
08,	1197	3//3	7.5 Dec	35,000=00
09.	1197	3113	8 Dec.	38,00000
10,	1492	2788		
	1197	2449	41.5 Dec,	1,85,000,00
U.	1671	2449	2 Dec.	12,000 =00
12.	1417	2385	8 Dec.	38,000 200
			1.54 016	6,880000
				Continued to No

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SI. N	lo. Khata No	. Khesara No.	Area	13/F	688 000 = 10
13.	134	1638	8 Dec	6533	38,000 200
14.	134	1638	8 Dec.		38,000000
15.	1197	3101	5 Dec.		25,000=10
16,	1197	3/0/	5.25 Dec.		27 000200
17.	1091	2328	9 Dec.		38,000=00
		2332	4.5 Dec.		20, 500 =10
		2446	4.75 Dec.		22,000 200
		2447	7.0 Dec.		32,000-00
		2448	5 Dec.		25,000 200
		2595	8,25 Dec.		40,000000
		2330	8,25 Dec.		40,000 200
		2331	14.75 Dec.		72000200
		2578	1.25 Dec.		5,000,200
		12918			
	10	1029	4,25 Dec.		22,000=00
18,	10918	3042	1 Dec.		5,000,200
19.	1/82	3994	12 Dec.		55,000=00
		3995	11.25 Dec		52,000-00
		3998	8 Dac.		40,000 200
		2753	17.5 Dec.		80,000200
		2765	7 Dec.		32,000,000
		2816	8.75 Dec.		40,000 200
		3047	8.50ec.		40,000 200
		3065	16,75 Dec.		82,000200
		3080	7.25 Dec.		38,000=00
			3 4x 25 Dec.		15,96,000=00

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SI. No.	Khata No.	Khesara No.	13 F	Area 345 25 Dec.	Value
20.	1417 '\$'	3039		1 Dec.	15,96,000 200
		3045		1 Dec.	2,000,00
21.	1417	3048		5 Dec.	25,000-20
22.	1986	3064		9.5 Dec.	40,000 200
				361.75 Dec.	1671,000 200

Total are of agricultural land :3.62 Acres,

(ii) Residential Land :-

SI. No.	Khata No.	Khesara No.	Area	Value
01	467	419	2,6 Dec.	7,00,000200
			ie. 1144 sft.	

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